

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1802
ANSWERED ON: 11.12.2024**

Permanent employees in NTA

1802 # **Shri Ramji Lal Suman:**

Will the Minister of *Education* be pleased to state:

- (a) the number of permanent employees in the National Testing Agency (NTA) and the names of the posts lying vacant and the number of days for which the posts have been vacant;
- (b) the number of employees that have to be appointed through contracts or firms for Government recruitment and conducting examinations like JEE, NEET; and
- (c) the manner in which it is ensured that the employees who are appointed through contracts and through firms have not been found involved in any paper leak in the past?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (c): NTA has been set up as a self-sustained organisation, headed by Director General, who is appointed by Central Government under the Central Staffing Scheme. In addition, the number of employees working on deputation in NTA are 22 at present. The number of contractual employees is 38 and outsourced staff/ employees are 138. 1 (one) employee is absorbed in NTA from his parent department. Also, 16 new posts have been created by the Government on 29.10.2024. 8 out of these posts are at Director Level and remaining 8 are at Joint Director Level.

As far as examination related activities are concerned, designated officials are involved and necessary operational and security measures are undertaken for smooth and fair conduct of examination.
